PROVISIONAL CALENDAR OF SITTINGS FOR THE SEVENTH SESSION OF SIXTEENTH LOK SABHA FROM 23.02.2016 TO 13.05.2016.

TRANSACTION OF BUSINESS

Allotment of days for transaction of Business during the Seventh Session of the Sixteenth Lok Sabha:

### FEBRUARY – 2016

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# President’s Address – No Question Hour
## Presentation of General Budget at 11.00 A.M. - No Question Hour.

### MARCH – 2016

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* No sitting – Maha Shivratri

[In order to enable the Departmentally Related Standing Committees to consider the Demands for Grants of Ministries/Departments and prepare the reports, the House will adjourn on Wednesday, the 16th March, 2016 to meet again on Monday, the 25th April, 2016]

### APRIL – 2016

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### MAY – 2016

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QUESTION DAYS FOR MINISTRY OF CORPORATE AFFAIRS

Friday, the 26th February, 2016;
Friday, the 4th March, 2016;
Friday, the 11th March, 2016;
Friday, the 29th April, 2016;
Friday, the 6th May, 2016; and
Friday, the 13 May, 2016.

PRIVATE MEMBERS’ BUSINESS

BILLS

Friday, the 26th February, 2016;
Friday, the 11th March, 2016; and
Friday, the 6th May, 2016.

RESOLUTIONS

Friday, the 4th March, 2016;
Friday, the 29th April, 2016; and
Friday, the 13th May, 2016.

(Rakesh Sharma)
Section Officer
Tel: 23383204

All Officers/ Sections in the Ministry of Corporate Affairs
SFIO/CLB/IICA/CCI, Comp. Appellate Tribunal, New Delhi.
All RDs/ROCs/OLs

Copy to: -

1) PS to Minister of Corporate Affairs (MCA)
2) PSO/PPS to Secretary
3) PPS to AS
4) PS to DGCoA
5) PS to JS & FA
6) PPS to JS (AC)
7) PS to JS (M)
8) PS to JS (B)
9) PS to JS (K)
10) PS to EA/PS to Advisor (Cost)/PS to DII (NS)/PS to DII (AS)

Copy also forwarded to:-
e- Governance Cell to place it on MCA website.